(b) Figures for 1991-92 and. 1990-91, in the corresponding period (first nine months - APril to December) are tabulated below;

Drug seized	1	<b>991-92</b> 19	90-91
		(Quantity in Kgs.)	
Hashish		3305	5581
Heroin		388	1556
Qpium		1999	1885
Morphine <sub>it</sub> .		<b>6</b> <sub>f</sub>	4
Ganja		49349.	34351
Methaqualone		4176	2093
Cocaine		0.008	1
Phenobarbital			

(e) Arrangements for gathelring of inielligence and exchange of intelligence between the different agencies have been streamlined. Training is. being imparted to the enforcement officers of various, agencies to improve their effectiveness. A part of the Indo-Pakistan border been fenced. The strength of enforcement- agencies in some border has been. enhanced. Equipments has, also been supplied some enforcement agencies to improve their mobility and communication facilities.

# Closing down of investcare service by Grindlays Bank

- 861. SHRI SHIV PRATAP MISHRA: Will the Minister of FINANCE be pleased to state;;;
- (a) whether, ANZ Grindlays Bank has decided to close down Investoare, its portfolio management service for individual investors and
- (b) if so,, the details thereof and the adtion Government propose to take id this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE"

MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED:): (a) Reserve Bank of India have reported that they have not received any request from ANZ Grindlays Bank regarding closure of its Investcare' Scheme.

(b) Does not arise.

## Joint stock companies, from foreign countries

#### 862. SHRI V. RAJESHWAR RAO: DR. SHRIKANT, RAM-CHANDRA JICHKAR:

Will the Minister of FINANCE be pleased to state:

- (a) .the list of the Joint Stock Companies from foreign countrier which have agreed to.. invest, in India as on the 1st February, 1993:
- (b) the amount of investment likely tot be attracted through these companies; and
- (c) whether Government have studied their monopolistic . character and its effset on price level in India? \*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND. MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a)..., to (c) The, information is being collected ... and .Will be laid on the Table of the House.

## Excise duty evasion by M/s. Taxmoca Cement. Ltd.

- 863.DR. NARREDDY THULASI REDDY: Will the Minister of FINANCE be pleased to state;
- (a) whether it has come to the notics of Government that M/s. Taxmood Cement Limited; Yetrra-guntla, Andhra Pradesh has not paid lakhs of rupees in the form of excise duty;
  - (b) if so, the detail thereof; and
- (c) what action has been taken by Government thereon?-

THE' MINISTER OF STATE IN THE MINISTRY' OF FINANCE (SHRt M. V. CHANDRASHEKHAR MURTHY); (a) It is not true that M/s. TexmOco Cement Limited,! Yenraguntla has not paid lakhs of rupees as excise duty.

(b) and (c) Does not arise in view of (a) above;

#### देश में पूजी निर्माण

884. श्री राम सिंह राठवा : क्या विस मंत्री यह :बताने की कृषा करेंने कि :

- (क) क्या यह सच है कि देश में पूंजी निर्मण का कार्यग्रसंतोषजनक है;
- (ख) 'यदिं' हां;' तो' उसका ब्यौरी ' क्या है फ्रीर इसके क्या कारण हैं; फ्रौर
- (ग) सरकार ने पूंजी निर्माण की प्रिक्रिया को तेज करने के लिये क्या कदम डठाये हैं?

वित्तः मंत्रालयः के राज्यानंत्री ग्रीर संसङ्घीय कार्य मंत्रारूप में राज्य मंत्री (डा॰ अबस्पर अहमद): (क) ग्रीर(ख) चालु मृत्यों पर सकल पूंजी निर्मीण की दर जो छठी पंचदर्शीय योजना के श्रांतिम वर्ष 1984--85 के दौरान 19:6 प्रतिशत थीः उसमें सातवीं योजना के दौरान सातचीं योजना के हर्द ग्रीर विद्ध दौरा 27.3 प्रतिशत ग्रंतिम वर्ष को की*ः* **ऊंची**ः दरः परः पहुंच**ा**ई । राष्ट्रीय **ब्राय**े के तुरन्त ब्रनुमानी के ब्रनुसार यह दर 1990-91 के दौरान गिरकर 26.3 प्रतिशत और फिर 1991-92 के दौरान गिर 25.5 प्रतिशत रह गई। लेकिन पंजी, निर्माण की दर पर्याप्त रूप से अंबी है ग्रीर संतोषजनक है।

(ग) पूंजी निर्माण की प्रक्रिया को गति प्रदान करने के लिये सरकार द्वारा उठाये. गये प्रमुख कदमों में पंजीगत माल के मूल्ब में उनः पर आयात शुल्क में कटौती के माह्यम से कमी करना और बच्च की दर को बढाना शामिल है।

#### Formation of 8FAC

### 865. SHRIMATI KAMLA' SINHA: SHRI IQBAL SINGH: SHRI SURESH PACHOURI:

Will the Minister of FINANCE be pleased to slater

- fa) whether it is a fact that formation of a "Small Farmers Agro Business Consortium" SFAC was announced by him in his Budget Speech for the year 1992-93; and
- (b) if so, what art the details'ofstructure, funds and areas of operation of SFAC and what target has been achieved till date by it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir:

(b) Planning Commission has done the preparatory work to set up - the Small Farmers' Agro-Business Consor-ium (SFAC). A Steering Committee has been set up by them work out an action plan and the details of the organisational structure including the Articles of Association of the Small Farmers' Agro-Business Consortium (SFAC). The main purpose of SFAC is to achieve the twin objectives of the 8th Five Year Plan, namely, employment generation and diversification of agriculture and agro-bared industries to attain self-sufficiency in food production and generate surplous for exports. The SFAC shall have a a three-tier structure namely, Advisory Council at Apex Level, Governing Board consisting of banks, Government cooperations, private industries, scientific community and farmers and users Associations at the second tier and a 'third tier consisting of StatelProject Level Organisations comprising farmers[beneficiaries-user organisations. SFAC is proposed to be set up as a society under the socie-ties Registration Act.